

NOTICE

Please take notice that Hon'ble Mr. Justice S.Chandrashekhar will not hold Court today i.e. on 24.11.2021. Cases listed before Hon'ble Division Bench No. 03 comprising Hon'ble Mr. Justice S.Chandrashekhar and Hon'ble Mr. Justice Ratnaker Bhengra shall remain stand over. Urgent matters, if any, listed before Their Lordships may be mentioned before Hon'ble Division Bench No. 02 comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mrs. Justice Anubha Rawat Choudhary in Court No. 12 through V.C.

Please take further notice that Hon'ble Mr. Justice Ratnaker Bhengra will sit single on 24.11.2021 at 10.30 A.M. in Court No. 08 and take up the cases notified before His Lordship through V.C.

Dated the 24th November, 2021
High Court of Jharkhand, Ranchi

By Order,
Sd/-
(Sanjeev Kumar Das)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Wednesday The 24th November 2021

COURT NO. 8 (THROUGH VC)

SINGLE BENCH (BENCH ID-24727)

AT 10:30 AM

HON'BLE MR. JUSTICE RATNAKER BHENGRA

Hearing

1	Cr.A(SJ)/163/2010	AJAY GORAIN □ AJAY CHANDRA MANDAL vs STATE OF JHARKHAND	RAJIV LOCHAN SANJAY KUMAR SANJAY SARASWAT	ASHUTOSH PD.JOSHI PRATIUSH LALA TARUN KUMAR ASHISH VERMA ADVOCATE GENERAL KAUSAL KISHOR MISHRA RAJESH KR MAHTHA (APP)
	CODE OF CRIMINAL PROCEDURE, 1973			
2	Cr.A(SJ)/285/2010	GOPAL SHARMA vs STATE OF JHARKHAND	SHREE NIVAS ROY	VIBHUTI SHANKAR SAHAY RAM PRAKASH SINGH (APP)
	CODE OF CRIMINAL PROCEDURE, 1973			
3	Cr.A(SJ)/309/2010	MANOJ SONI vs STATE OF JHARKHAND	ABHA VERMA BHAIYA SUMEET SAHAY JAGAT KUMAR SONI SMITA GAURAV VISHAL KUMAR	RANJIT KUMAR ADVOCATE GENERAL NEHALA SHARMIN (APP)
	INDIAN PENAL CODE, 1860			
4	Cr.A(SJ)/347/2010	SUNIL KUMAR SHARMA □ SUNIL SHARMA vs STATE OF JHARKHAND	SATISH KUMAR UGHAL KIRAN CHOUBEY TAPASH KABIRAJ	P.K.APPU (A.P.P.)
	CODE OF CRIMINAL PROCEDURE, 1973			
5	Cr.A(SJ)/512/2010	RAHINA BIB □ RAHINA BIBI vs STATE OF JHARKHAND	LALIT YADAV NEHAL ISHRAT DURGA CHARAN MISHRA,A.C	P.K.APPU (A.P.P.) ADVOCATE GENERAL
	CODE OF CRIMINAL PROCEDURE, 1973			
6	Cr.A(SJ)/562/2010	MUKUL MINZ vs STATE OF JHARKAND	NILESH KUMAR VIJAYANT VERMA	TAPAS ROY
	CODE OF CRIMINAL PROCEDURE, 1973			
7	Cr.A(SJ)/613/2010	SANTOSH KUMAR vs STATE OF JHARKHAND	AWNISH SHANKAR	SHEKHAR SINHA (A.P.P.)
	CODE OF CRIMINAL PROCEDURE, 1973			
8	Cr.A(SJ)/617/2010	QURBAN ANSARI vs STATE OF JHARKHAND	SHREE NIVAS ROY	D.K.PRASAD (A.P.P.)
	CODE OF CRIMINAL PROCEDURE, 1973			
wt9	Cr.A(SJ)/836/2010	ISHTKHAR ANSARI vs STATE OF JHARKHAND	SHREE NIVAS ROY	I.N.GUPTA (A.P.P.)
	CODE OF CRIMINAL PROCEDURE, 1973			
10	Cr.A(SJ)/654/2010	HEMCHANDRA DAN vs STATE OF JHARKHAND	P.K.MUKHOPADHYAY TEJO MISTRI	LILI SAHAY (A.P.P.) ADVOCATE GENERAL
	CODE OF CRIMINAL PROCEDURE, 1973			
11	Cr.A(SJ)/775/2010	PRAKASH VERMA AND ORS vs STATE OF JHARKHAND	SHREE NIVAS ROY	NEHALA SHARMIN ADVOCATE GENERAL
	CODE OF CRIMINAL PROCEDURE, 1973			
12	Cr.A(SJ)/855/2010	JAMA MIAN □ ALIJAMA MIA AND ORS vs STATE OF JHARKHAND	LINA SHAKTI RAJIV SHEKHAR	M.B.LAL (A.P.P.) SHIV SHANAKER KUMAR (APP)
	IA NO, 486/2021 (For Joint Comprise Petition)			
	CODE OF CRIMINAL PROCEDURE, 1973			
13	Cr.A(SJ)/856/2010	SHIVLAL MARANDI AND ORS vs STATE OF JHARKHAND	LAKHAN CHANDRA ROY SANJAY KUMAR TIWARI	M.PALIT (A.P.P.) Tarun kumar (APP)
	CODE OF CRIMINAL PROCEDURE, 1973			

NOTIFIED CASES CAUSELIST COURT NO 8-FOR WEDNESDAY THE 24TH NOVEMBER 2021 HIGH COURT OF JHARKHAND, RANCHI - 2 -

14	Cr.A(SJ)/978/2010	MOST.DASHANI vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	AWNISH SHANKAR	MUKESH KUMAR (A.P.P.)
wt15	Cr.A(SJ)/1078/2010	MOSSOMAT DASHANI vs STATE OF JHARKHAND	CHAITALI SINHA(A.C.)	(A.P.P.)